

ITEM NO. 30

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil)...../2012
CC 1789/2012

(From the judgment and order dated 11/10/2011 in CMWP
No.1409/2003 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HINDALCO INDUSTRIES LTD. Petitioner(s)

VERSUS

NORTHERN COALFIELD LIMITED & ORS. Respondent(s)

WITH I.A. 1 (C/DELAY IN FILING SLP)

Date: 03/02/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Syed Shahid Hussain Rizvi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List before another Bench.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master